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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 11146/2022 & CM APPL. No. 32756/2022**
MS SUNEJA SONS AND ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS EXPORT
& ANR. Respondents

+ **W.P.(C) 8248/2020 & CM APPL Nos. 26724/2020 & 32123/2021**
MS SUMAT PERSHAD SONS & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 8122/2021 & CM APPL. Nos. 25215/2021 & 32144/2021**
M/S KRAFTLINE INTERNATIONAL & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 9868/2020 & CM APPL. No. 31491/2020**
MS RAJA RAM & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 9869/2020 & CM APPL. No. 31493/2020**
M/S JUNEJA PAPERS PVT. LTD. & ANR. Petitioners

W.P.(C) 11146/2022 & connected

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versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

+ **W.P.(C) 9903/2020 & CM APPL. No. 31573/2020**
M/S S. D. ENTERPRISES

..... Petitioners

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

+ **W.P.(C) 9923/2020 & CM APPL. No. 31611/2020**
M/S RAJA RAM AND CO & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

+ **W.P.(C) 9924/2020 & CM APPL. No. 31613/2020**
M/S KHURANA PAPER HOUSE

..... Petitioner

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

+ **W.P.(C) 9925/2020 & CM APPL. No. 31615/2020**
M/S SUMAT PERSHAD AND SONS & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

W.P.(C) 11146/2022 and connected

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- + **W.P.(C) 118/2021 & CM APPL. No. 369/2021**
MS SUMAT PERSHAD SONS & ORS. Petitioners
- versus*
- COMMISSIONER OF CUSTOMS (IMPORT)
& ANR. Respondents
- + **W.P.(C) 141/2021 & CM APPL. No. 425/2021**
MS KRAFTILE INTERNATIONAL Petitioner
- versus*
- COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents
- + **W.P.(C) 2838/2021, CM APPL. Nos. 8529/2021 & 32170/2021**
MS SUMAT PERSHAD SONS & ORS. Petitioners
- versus*
- COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents
- + **W.P.(C) 2842/2021 & CM APPL. No. 8560/2021**
M/S SUMAT PERSHAD & SONS AND ORS. Petitioners
- versus*
- COMMISSIONER OF CUSTOMS (IMPORT)
& ANR. Respondents
- + **W.P.(C) 2850/2021 & CM APPL. Nos. 8591/2021 & 32132/2021**
MS KHURANA PAPER HOUSE & ORS. Petitioners
- versus*



COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 4345/2021 & CM APPL. No. 13262/2021**
MS BIRDHI CHAND GIRDHARI LAL PAPERS
PVT LTD & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 4368/2021 & CM APPL. Nos. 13302/2021 & 32125/2021**
M/S SHITAL PAPER IMPEX

..... Petitioner

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 4380/2021 & CM APPL. No. 13344/2021**
M/S KALRA PAPER CONVERTER AND TRADER
PVT. LTD. & ORS.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR.

..... Respondents

+ **W.P.(C) 4386/2021 & CM APPL. No. 13353/2021**
MS BIRDHI CHAND GIRDHARI LAL PAPERS
PVT LTD & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

W.P.(C) 11146/2022 and connected

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+ **W.P.(C) 4388/2021 & CM APPL. Nos. 13357/2021 & 32169/2021**
M/S KAPIL PAP MART PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 4409/2021 & CM APPL. No. 13497/2021**
MS KALRA PAPER PRODUCTS PVT LTD & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 7987/2021 & CM APPL. No. 24822/2021**
MS DIAMOND COPY HOUSE & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR. Respondents

+ **W.P.(C) 8000/2021 & CM APPL. No. 24843/2021**
M/S SONA PAPERS PVT. LTD. & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS (IMPORT)
& ANR. Respondents

+ **W.P.(C) 8039/2021 & CM APPL. No. 25019/2021**
M/S SUNEJA SONS & ANR. Petitioners

versus

W.P.(C) 11146/2022 and connected

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COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 8047/2021 & CM APPL. Nos. 25031/2021 & 32166/2021**
M/S JUNEJA PAPERS PVT LTD & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 232/2022**
MS JUNEJA TRADE LINKS

..... Petitioner

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 6209/2022**
AJAY PAPER CORPORATION

..... Petitioner

versus

COMMISSIONER OF CUSTOMS EXPORT
& ANR.

..... Respondents

+ **W.P.(C) 6239/2022**
S D ENTERPRISES

..... Petitioner

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 6288/2022**
KRAFTILE INTERNATIONAL

..... Petitioner

W.P.(C) 11146/2022 and connected

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versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 6299/2022**
KHURANA PAPER HOUSE

..... Petitioner

versus

COMMISSIONER OF CUSTOMS EXPORT
& ANR.

..... Respondents

+ **W.P.(C) 6313/2022**
RAJA RAM CO & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 6331/2022**
INDIRA OFFSET PRINTERS PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS IMPORT
& ANR.

..... Respondents

+ **W.P.(C) 9334/2022**
M/S ARUN AND CO. & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS (EXPORT)
& ANR.

..... Respondents

W.P.(C) 11146/2022 and connected

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+ **W.P.(C) 8763/2022 & CM APPL. Nos. 26389-26390/2022**
M/S SHREE PAPER CO. PVT. LTD. Petitioner

versus

COMMISSIONER OF CUSTOMS (EXPORT)
& ORS. Respondents

Present: Mr Prateek Gupta and Dr Sushil Kumar Gupta, Advocates for petitioners in all the matters.
Ms Anushree Narain for respondent No.1 in W.P.(C) 11146/2022, 4380/2021, 4409/2021 & 8047/2021.
Mr Harpeet Singh, Senior Standing Counsel with Ms Suhani Mathur, Advocate for respondent in W.P.(C) 8248/2020, 8122/2021, 9868/2020, 9869/2020, 9903/2020, 9923/2020, 4386/2021, 4388/2021, 7987/2021, 8000/2021 & 8039/2021, 232/2022, 6209/2022, 6239/2022, 6288/2022, 6299/2022, 6313/2022 & 6331/2022.
Mr Harish Kumar Garg and Mr Saksham Garg, Advocates for respondent No.2/UOI in W.P.(C) 8122/2021.
Mr Vijay Joshi and Mr. Sahaj Garg, Advocates for respondent No.2/UOI in W.P.(C) 9869/2020, 8047/2021 & 232/2022.
Mr Virender Pratap Singh Charak, Ms Shubhra Parashar, Mr Pushpender Singh Charak and Mr R.P.S. Tomar, Advocates for respondent-UOI in W.P.(C) 9923/2020 & 4388/2021.
Ms Samiksha Godiyal, Mr Nakul Rajan and Ms Shivalika Rudr Batla, Advocates for R-1 in W.P.(C) 9924/2020.
Mr Neeraj, Mr Sahaj Garg, Mr. Rudra Paliwal and Mr Sanjay Pal, Advocates for R-2 in W.P.(C) 9925/2020 & 118/2021.
Mr. Harish Kumar Garg and Mr. Saksham Garg, Advocates for respondent No.2 in W.P.(C) 141/2021.
Mr Ravi Prakash, CGSC with Ms Shruti Shiv Kumar and Mr Manas Tripathi, Advocates for UOI for W.P.(C) 141/2021 & 2838/2021.
Mr Neeraj, Mr Sahaj Garg, Mr. Rudra Paliwal, Mr. Vedansh Andad and Mr Sanjay Pal, Advocates for R-2 in W.P.(C) 4368/2021.

W.P.(C) 11146/2022 and connected

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Mr Aditya Singla, Sr. Standing Counsel for respondent No.1 in W.P.(C) 232/2022

Mr Aditya Singla, Sr. Standing Counsel, CBIL with Ms Neha Tyagi, Advocate for respondents in W.P.(C) 9334/2022.

Ms Nidhi Banga, Sr. Panel Counsel, UOI with Mr Nishant Kumar, Advocate for respondent No.2/UOI in W.P.(C) 6209/2022.

Mr Vinish Phoghat, Senior Panel Counsel, UOI for respondent No.2/UOI in W.P.(C) 6288/2022.

Ms Samiksha Godiyal, Mr Nakul Rajan, Ms Shivalika Rudra Batla, Advocates for respondents No.1 and 2 in W.P.(C) 9334/2022 and for respondent No.3 in W.P.(C) 8763/2022.

Mr Farman Ali, Senior Panel Counsel with Ms Usha Jomna and Mr Krishan Kumar, Advocate for UOI in W.P.(C) 8763/2022.

Mr Harpreet Singh, Senior Standing Counsel with Ms Suhani Mathur and Mr Jatin Gaur, Advocates for respondent in W.P.(C) 8763/2022.

Mr Jivesh Kumar Tiwari, Senior Panel Counsel, UOI for respondent in W.P.(C) 9334/2022.

Mr Tanveer Ahmed Ansari, Senior Panel Counsel for respondent No.2 in W.P.(C) 6331/2022.

Mr Naginder Benipal and Mr. Ankit, Advocates for respondent No.2 in W.P.(C) 4345/2021.

Mr Jitesh Vikram Srivastava, Senior Panel Counsel with Mr Prajesh Vikram Srivastava, Advocate for respondent-UOI in W.P.(C) 4380/2021.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

27.10.2022

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[Physical Hearing/Hybrid Hearing (as per request)]

1. We are told that the connected matters are listed before the concerned Registrar on 29.11.2022 and before this Court on 01.05.2023, the lead matter being W.P.(C) No. 118/2021, titled ***MS Sumat Pershad Sons & Ors.***

W.P.(C) 11146/2022 and connected

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vs. Commissioner of Customs (Import) & Anr.

2. List the above-captioned matters before the concerned Registrar and before this Court, on the aforementioned dates.

3. For the purpose of case management, the Registry will apply the directions contained in the order dated 31.05.2022, passed in W.P.(C) No. 8763/2022, titled as *Shree Paper Co. Pvt. Ltd. vs. Commissioner of Customs (Export) & Ors*, to the above-captioned matters.

RAJIV SHAKDHER, J

TARA VITASTA GANJU, J

OCTOBER 27, 2022/SA

Click here to check corrigendum, if any